GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5843
ANSWERED ON:08.09.2011
INVESTIGATION OF POLYESTER COMPANIES BY CCI
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Competition Commission of India has conducted an investigation on top polyester and viscose fibre companies regarding fixing of cartel prices;
- (b) if so, the companies which have been investigated in this regard;
- (c) the outcome of the said investigation; and
- (d) the action taken/being taken against the guilty companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R. P. N. SINGH)

- (a) An information alleging cartelization by Synthetic Fiber Manufacturer Companies has been received by the Competition Commission of India (CCI). The Commission has directed Director General, CCI to conduct investigation in the said matter.
- (b) to (d) The matter is still under investigation by Director General, CCI.